

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 29

CA 2228/2020 IA 602/2021 IA 852/2021 IA 1494/2021 IA 1495/2021 IA 1496/2021 IA 1584/2021 IA 1595/2021 IA 2481/2021 in C.P 2889/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **30.11.2022**

NAME OF THE PARTIES: **Kotak Mahindra Bank Limited V/s Gupta Synthetics Limited**

Appearance (via video-conference):

For the Applicant : Advocate Inayat Ali Qureshi

For the Respondent IA 1496 : Adv. Gayatri Mohite

Section 60(5), Regulation 44(2), 433434,7 IBC

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly,
list this matter on Board on **13.01.2023**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
Akash

Sd/-

JUSTICE P.N. DESHMUKH
Member (Judicial)